

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP. 13890-13892/2015 & 13893-13895/2015 in Criminal Appeal
No(s). 1968-1970/2014

MANOJ @ MANOJ GURJAR & ORS

Appellant(s)

VERSUS

THE STATE OF U.P

Respondent(s)

(for bail and for stay of fine amount and office report)

Date : 18/09/2015 These applications were called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s) Mr. T.N. Singh, Adv.
Mr. Vikas K. Singh, Adv.
Mr. Umang Tripathi, Adv.
Mr. T.N. Singh, AOR

For Respondent(s) Mr. P.N. Misra, Sr. Adv.
Mr. Abhish Kumar, Adv.
Ms. Archana Singh, Adv.
Mr. Som Raj Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Prayer for bail stands rejected.

Hearing of appeal be expedited.

The CRL.M.P. No.13890-13892 stands disposed of.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master